

CENTRAL ADMINISTRATIVE TRIBUNAL, ERIAKULAM BENCH

O.A. No. 467 of 1998.

Wednesday this the 25th day of March. 1998.

CORAM:

HON'BLE MR. A.V. MARIDASAN, VICE CHAIRMAN

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Abu J. Many,
Chandra Vilasom,
Poovattoor West,
Mavady Post,
Kottarakkara - 691 507.

.. Applicant

(By Advocate Shri G. Sasidharan Chempazhanthiyil)

Vs.

1. Sub Divisional Inspector of
Post Offices, Kottarakkara.

2. Senior Superintendent of
Post Offices, Kollam.

.. Respondents

(By Advocate Shri James Kurien, ACGSC)

The application having been heard on 25th March, 1998,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. MARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Delivery Agent (EDDA for short) Mavady (Kottarakkara). He seeks for a declaration that he is entitled to be considered in the selection of EDDA, Mavady P.O. and for a direction to the first respondent to consider the applicant also along with the Employment Exchange sponsored candidates, and also in the interview scheduled to be held on 31.3.1998. He has made his representation dated 12.2.1998 (Annexure A-2).

2. When the application came up for hearing, learned counsel appearing for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent,

Malkapatnam, Krishna District, Andhra Pradesh Vs. K.B.N.

Visweshwara Rao (1996) 6 SCC 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDDA, Mavady P.O., Kottarakkara.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant as valid for selection and appointment and to consider him in the interview which is scheduled to be held on 31.3.98, to the post of EDDA, Mavady P.O. Kottarakkara, though his name may not be sponsored by the Employment Exchange.

4. Learned Counsel for respondents undertakes to intimate the department of this order forthwith. No costs.

Dated the 25th March, 1998.



S.K. GHOSAL
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A2: Representation dated 12.2.1998
submitted by the applicant to
the first respondent.

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